

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.428

IA/5558/ND/2021, IA/4059/ND/2021 IN IB/3468/ND/2019

IN THE MATTER OF:

Suvidha Parklift Limited	...	Applicant
Versus		
Registrar of companies NCT of Delhi Haryana	...	Respondent

Under Section 10 of (IBC)

Order delivered on 31.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Madhumita Bhattacharjee, Adv Nitipriya Kar in
IA/5558/2021

For the Respondent :

For the Liquidator : Adv. Nishi Chaudhary, Adv. Yashartha Gupta, Adv.
Mayuresh Rishabh

For the Non- Applicant : Adv. Neha Buttan

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **11.07.2024**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)